## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 49(ND)/2012 CA NO.

CORAM:

1

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Shri.R.VARDHARAJAN Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016

NAME OF THE COMPANY:

Sh. Davinder P Kalri Shareholder

V/s.

M/s. Panthera Developers Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Sh. Virender Ganda Gr. Adv.

2. Sandosh Giri Adv.

3. Tarun Melte How Respondents.

4. Viver Singh Adv.) inter Annually Kaling & Breeping Lodding

Order

The matter has been transferred from Court No. II and fixed for proper orders.

List on 29.9.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

22<sup>nd</sup> August, 2016 (P.K. Sud)